

दिल्ली विधान सभा सचिवालय
समाचार भाग -2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
सोमवार 2 अगस्त, 2004 / 11 श्रावण 1926 (शक)

संख्या : 52

मुख्य चुनाव आयुक्त कार्यालय के पत्र सं सी.ई.ओ./ई.एल.जी./१०१(५)/२००४ / ३१८०३ से ३४, दिनांक २९ जुलाई २००४ की प्रति माननीय विधान सभा सदस्यों को सूचनार्थ प्रेषित है।

सिद्धार्थ राव
सचिव

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART-II

(General information relating to legislative and other matters)
Monday 2nd August, 2004/Shravan 11, 1926 (Saka)

No.52

Sub: **Special Summary Revision of Electoral Rolls w.r.t. 01.01.2005 as qualifying date- Revised Schedule**

A copy of the letter No. CEO/EL.G/101(5)/2004/31803-34 dated the 29.7. 2004 on the above-cited subject received from the Office of the Chief Electoral Officer, Delhi is being sent herewith for the information of Hon'ble members of Delhi Legislative Assembly.

SIDDHARATH RAO
SECRETARY